

MEGHALAYA STATE JUDICIAL ACADEMY SHILLONG

Dated Shillong the ___ March, 2018

No. MSJA/Estt/12/2018___ In pursuance to Notice No. HCM.II/30/2018-Estt/1583 dated 28th February, 2018, the following candidate is hereby appointed as Contingent Staff in the Meghalaya State Judicial Academy in the fixed pay of Rs. 10,000/- pm with effect from the date of his joining.

01. Shri Eric Suchiang

The selected candidate may report to the office of the Director of the Meghalaya State Judicial Academy on or before the 13th April, 2018.

His joining is subject to submission of Medical Certificate and Police Verification report.

The selected candidate is required to bring along with his original and self attested certificates.

In case the selected candidate fails to report by the given date, the appointment may be offered to the next candidate in the reserve list.


By order,

DIRECTOR

Memo No. MSJA/Estt/12/2018 477A
Copy to:

Dated, Shillong the 29 March, 2018

1. The Joint Registrar-Cum-Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong for his Lordship's kind information.
2. Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong
3. The P.S. to Hon'ble Mr. Justice S.R. Sen, Judge, High Court Of Meghalaya, Shillong
4. Secretary to the Govt. of Meghalaya, Law Department, Shillong
5. P.A to Registrar General, High Court of Meghalaya, Shillong
6. Registrar, High Court of Meghalaya, Shillong
7. Superintendent of Police, East Khasi Hills, Shillong
8. Treasury Officer, Shillong South Treasury, Shillong
9. Deputy Registrar (Admin) High Court of Meghalaya, Shillong
10. Assistant Registrar (Accounts), High Court of Meghalaya, Shillong
11. Chief Translator I/c Stationery, High Court of Meghalaya, Shillong
12. Superintendent (Judicial), High Court of Meghalaya, Shillong
13. System Analyst, High Court of Meghalaya, Shillong, for uploading the same in the official website.
14. Shri. Eric Suchiang, c/o H.B. Wahlang, Upper Lumparing, Shillong 793004
15. The Accountant-cum-cashier, High Court of Meghalaya, Shillong for information and necessary action.
16. Office copy


DIRECTOR 29/3/18